to complete the consideration of these recommendations;

(b) whether all the recommendations which have since been accepted have been implemented; and

(c) if not, the reasons therefor?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) to (c). A statement is laid on the Table of the House. [*Placed in Library. See* No. LT-342/67].

Assam-Nagaland Boundary Dispute

*52. **Shri K. Aniruddhan:**
Shri K. M. Abraham:
Shrimati Suseela Gopalan:
Shri Umanath:
Shri Vishwanatha Menon:
Shri P. P. Esthose:
Shri Onkar Singh:
Shri Onkar Lal Berwa:
Shri S. M. Banerjee:
Shri Madhu Limaye:
Shri Yashpal Singh:
Shri S. C. Samanta:
Shri Mohan Swarup:
Shri George Fernandes:
Shri J. H. Patel:
Shri Hukam Chand Kachwai:
Shri Ram Singh Ayarwal:
Shri Y. S. Kushwah:
Shri N. S. Sharma:
Shri Sharda Nand:
Shri A. B. Vajpayee:
Shri Brij Bhushan Lal:
Shri Swell:
Shri Kameshwar Singh:
Shri A. Sreedharan:
Shri P. Viswambharan:
Shri Mangalathumadam:
Shri Manibhai J. Patel:
Shri Y. A. Prasad:
Shri N. K. Sanghi:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether there was a dispute over the inter-State boundary between the Chief Ministers of Assam and Nagaland;

(b) if so, the nature of the dispute; and

(c) the steps taken by Government to settle the dispute?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). There has been some dispute between the Governments of Nagaland and Assam regarding the precise boundary between the two States. The Government of Nagaland have also claimed some reserved forests in Assam.

(c) The Chief Minister of Nagaland has suggested the appointment of a boundary commission. This matter is under consideration. Meanwhile the Two Chief Ministers have agreed to the matter being discussed at official level.

Kidnapping of Children and young girls in Delhi

*53. **Shri Hem Barua:**
Shri P. M. Sayeed:
Shri Manibhai J. Patel:
Shri Yashpal Singh:
Shri S. C. Samanta:
Shri Hukam Chand Kachwai:
Shri Jagannath Rao Joshi:
Shri Ram Singh Ayarwal:
Shri Onkar Singh:
Shri Ram Kishan Gupta:
Shri Atam Das:
Shri D. S. Patil:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that cases of kidnapping of children and young girls have increased in Delhi of late;

(b) if so, the number of children of different age-groups and young girls kidnapped from the Capital during 1966-67;

(c) whether any of these kidnapped children and young girls have been recovered by now; and

(d) whether the attention of Government has been drawn to the counter-claim made by the Delhi police to the effect that most of these cases of kidnapping are cases of elopement and if so, whether Government have given any thought to this problem?